### GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 22 TO BE ANSWERED ON FEBRUARY 24, 2016

#### APPROVAL TO STATE LEVEL PLANS

#### No.22 SHRIMATI K.MARAGATHAM:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has approved State level plans unlike the past practice of appraising and approving individual projects;
- (b) if so, the details thereof;
- (c) whether the Governments has requested the States to install water meters at the homes of consumers; and
- (d) if so, the details thereof?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) & (b): Yes, Madam. Under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), State Annual Action Plans (SAAPs) of 20 States have been approved with total project costs of Rs.19996.08 crore involving Central assistance of Rs. 9091.71 Crore. The Mission does not require the State/UT Govts to submit to Central Government individual projects for appraisal and approval.

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(c) & (d): The AMRUT mandates cities to adopt a policy on user chares for water use with adequate safeguards to take care of the interest of the vulnerable as one of the reforms. The Mission incentivizes accomplishment of reforms by setting aside 10% of annual budgetary allocation from second year onwards to be given as incentive.

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